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**15.37 ½ hrs.**

**(xvi) ELECTRICITY (AMENDMENT) BILL, \* 2004**

**(Amendment of section 3, etc.)**

Title: Introduction of the Electricity (Amendment) Bill, 2004. (Amendment of Section 3, etc.)

SHRI BASU DEB ACHARIA (BANKURA): Sir, I beg to move for leave to introduce a Bill to amend the Electricity Act, 2003.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Electricity Act, 2003"

*The motion was adopted.*

SHRI BASU DEB ACHARIA : Sir, I introduce \*\* the Bill.

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